

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE KATHUA

To

The Registrar Computers

Hon'ble High Court of J & K

Jammu/Srinagar.

No. 3820/PD/JK

Date 25-09-2020

Subject:- Issues pertaining to the data on the NJDG.

In reference to your communication no. 1291/CPC/K dated 23-09-2020, regarding the subject cited above, the cases which has been fixed inadvertently on Sunday. The mode adopted in informing the concerned parties with new dates as under:-

Pr. Distt. & Sessions Court kathua

S.No.	Title of the case	Next of hearing	Mode of information to the parties
01	State v/s Spaya	19-10-2020	Informed through counsel
02	State v/s Mohd. Latif	19-10-2020	Informed through counsel
03	State v/s Pankaj Khajuria	19-10-2020	Informed through counsel
04	State v/s Shiv Charan	19-10-2020	Informed through counsel
05	State v/s Nisha Sharma & ors	19-10-2020	Informed through counsel

Munsiff, JMIC Billawar

S.No.	Title of the case	Next of hearing	Mode of information to the parties
01	State v/s Gian Chand	02-11-2020	Informed through counsel
02	State v/s Vikram Singh	31-10-2020	Informed through counsel
03	State v/s Chaman Lal	31-10-2020	Informed through telephonic message
04	State v/s Akhter Ali	31-10-2020	Informed through telephonic message
05	State v/s Ravinder Singh	02-11-2020	Informed through telephonic message
06	State v/s Badhri Nath	02-11-2020	Informed through counsel
07	State v/s Barketey Begum	02-11-2020	Informed through counsel
08	State v/s Omkar Chand	02-11-2020	Informed through telephonic message
09	Sima Devi v/s Nirender Kumar	23-10-2020	Informed through counsel both of parties
10	Marasat Bano V/s Naseem Begum	02-11-2020	Informed through counsel of parties
11	Ashok Kumar v/s Shiv Dutt	05-10-2020	Informed through telephonic message
12	State v/s Sat Paul	31-10-2020	Informed through telephonic message
13	Mano Devi V/s Mir Chand	02-11-2020	Informed through counsel of parties

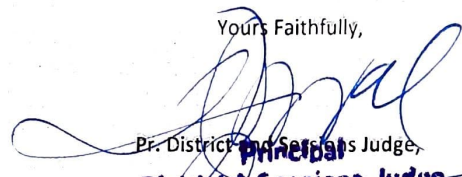
14	J & K Grameen Bank v/s Amar Singh	02-11-2020	Informed through counsel of parties
15	Paras ram V/s M/s Kantla & ors	02-11-2020	Informed through counsel of parties
16	Shehnez Begum V/s Shokat All	28-09-2020	Informed through counsel of parties

Spl. Mobile Magistrate Kathua.

S.No.	Title of the case	Next of hearing	Mode of information to the parties
01	State v/s Shaffi	27-10-2020	Informed through counsel
02	State v/s Raman	27-10-2020	Informed through counsel
03	State V/s Saif Ali	27-10-2020	Informed through counsel
04	State v/s sanjeev singh	27-10-2020	Informed through counsel
05	State v/s Iqvir Singh	27-10-2020	Informed through counsel
06	State v/s Ajay	27-10-2020	Informed through counsel
07	State v/s Balbir Chand	27-10-2020	Informed through counsel
08	State v/s Rakesh Kumar	27-10-2020	Informed through counsel
09	State v/s Karnail Chand	27-10-2020	Informed through counsel
10	State v/s Amit Kumar	26-09-2020	Informed through counsel
11	Pawan Kumari v/s Ashok Kumar	20-10-2020	Informed through counsel of parties
12	Malkeet Singh v/s Davinder Singh	27-10-2020	Informed through counsel
13	Malkeet Singh v/s Davinder Singh	27-10-2020	Informed through counsel of parties
14	Shri Ram TPT v/s rajinder Kumar	27-10-2020	Informed through counsel of parties
15	Jyoti Sharma v/s Anil Verma	27-10-2020	Informed through counsel of parties
16	State v/s Mohd. Sharief	12-10-2020	Informed through counsel
17	Tripta Devi v/s Mohan Lal	19-10-2020	Informed through counsel of parties
18	Surjeet singh V/s CMO	05-10-2020	Informed through counsel
19	Arun Kumar V/s CEO	19-10-2020	Informed through counsel
20	Grameen Bank v/s Som Raj	05-10-2020	Informed through counsel
21	SBI v/s Som Raj	05-10-2020	Informed through counsel of parties
22	Som Dutt v/s Rekha Devi	05-10-2020	Informed through counsel of parties
23	Daleep Kumar v/s Shankar Singh	05-10-2020	Informed through counsel of parties

Hence the requisite information is submitted.

Yours Faithfully,


Principal
District & Sessions Judge
Kathua
25/10/2020